

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : The 07th September, 2020

No. 94 A : The following officers named in column no. 2 of the table given below are hereby transferred and posted as District and Sessions Judges at the stations mentioned in column no. 3 of the table against their respective names and in chain as indicated in column no. 4 of the table given below :

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the station where the officer has been transferred.	Chain of Transfer
1.	2.	3.	4.
1.	Sri Rudra Prakash Mishra , District and Sessions Judge, Patna	Darbhanga	Since Vacant
2.	Sri Shailendra Singh, Registrar (Administration) Patna High Court, Patna.	Bhojpur at Ara	Since Vacant
3.	Sri Sunil Dutta Mishra, Member Secretary, Bihar State Legal Services Authority, Patna.	Patna	Vice Sri Rudra Prakash Mishra, since transferred.
4.	Sri Prem Ranjan Mishra, Registrar, High Court Legal Services Committee, Patna.	Gaya	Vice Sri Chandra Shekhar Jha, since transferred.
5.	Sri Parshuram Singh Yadav, Principal Judge, Family Court, Munger.	East Champaran at Motihari	Since Vacant
6.	Dr. Ramesh Chandra Dwivedi, Principal Judge, Family Court, Gaya.	Nalanda at Biharsharif	Since Vacant

By order of the High Court,

Sd/- N.K.Pandey

Registrar General

Memo No. 34892-34920 / Patna, the 07th September, 2020

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / Sri Rudra Prakash Mishra, District and Sessions Judge, Patna / Sri Shailendra Singh, Registrar (Administration), Patna High Court, Patna / Sri Sunil Dutta Mishra, Member Secretary, Bihar State Legal Services Authority, Patna / Sri Prem Ranjan Mishra, Registrar, High Court Legal Services Committee, Patna / Sri Parshuram Singh Yadav, Principal Judge, Family Court, Munger / Dr. Ramesh Chandra Dwivedi, Principal Judge, Family Court, Gaya / District and Sessions Judge, Patna / District and Sessions Judge, Darbhanga / District and Sessions Judge, Bhojpur at Ara / District and Sessions Judge, Gaya / District and Sessions Judge, East Champaran at Motihari / District and Sessions Judge, Munger / District and Sessions Judge, Nalanda at Biharsharif / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar I.T.-cum. C.P.C., Patna High Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Statistical Section, Patna High Court, Patna / S.O. I/C A.D. Misc. Section, Patna High Court, Patna / S.O. I/C Vigilance Cell, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna; for information and necessary action.

The officers are directed to make over charge at their present place of posting immediately so as to join their new assignment soon thereafter.

The officer posted at serial no. 2 and 4 are directed to make over charge of their present assignment after obtaining permission of Hon'ble the Chief Justice in order to join their new assignment soon thereafter.

By order of the High Court,


Registrar General